

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3881

ANSWERED ON:27.04.2012

POPULATION STABILISATION

Das Shri Ram Sundar;Gohain Shri Rajen;Jakhar Shri Badri Ram ;Karwariya Shri Kapil Muni;Nagar Shri Surendra Singh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether any assessment has been made regarding projected population of the country by the year 2030;
- (b) if so, the details thereof;
- (c) whether any funds have been allocated by the World Bank for schemes/ programmes to stabilise population in the country;
- (d) if so, the details thereof;
- (e) whether the Government is considering to formulate a law to reduce birth rate and give lucrative incentives to the couples for adopting small family norms; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

(a) & (b) As per the information from the Registrar General of India, the projected population of India in the year 2026, would be 139,98,38,000.

(c) & (d) Family Planning is the integral part of RCH-II project. RCH-II project has been partly supported by the World Bank. Out of a total allocation of SDR 245 million SDR 187.58 million has been reimbursed by the World Bank under RCH-II project so far, which also includes allocation to Family Planning related schemes/programmes.

(e) & (f) The Family Welfare Programme in India is voluntary in nature which enables a couple to adopt a family planning method, best suited to them according to their choice without any compulsion or target.